Annexure IV - List of Government Dues

Name of Corporate Debtor : Go Airlines (India) Limited Date of Commencement of Liquidation: January 20, 2025 List of Stakeholder as on : October 15, 2025

		Details of Claims received			Details of claims admitted								
S.No.		Date of Receipt	Amount Claimed (INR)	Amount of Claim Admitted (INR)	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed ?	% share in total amount of claims admitted	Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted (INR)	Amount of Claims under verification (INR)	Remarks (if any)
1	Assisstant Commmissioner of Income Tax, Circle - 5(1)(1), Mumbai, Income Tax Department, Ministry of Finance, Govt. of India		12,831,974,892		Government Dues	NA	NA	0.00%					Claim filed during Liquidation
2	Deputy Commissioner Of Customs, Trc. Import Commissionerate, Acc		430,844		Government Dues	NA	NA	0.00%		-		430,844	Claim filed during CIRP
3	Employees state insurance corporation		212,520		Government Dues	NA	NA	0.00%		-			Claim filed during Liquidation
4	Government Of India Ministry Of Finance Department Of Revenue		12,160,770,522	-	Government Dues	NA	NA	0.00%		-			Claim filed during CIRP
5	Income Tax Department , Mumbai		1,421,357,620	-	Government Dues	NA	NA	0.00%		-			Claim filed during CIRP
6	Joint Commissioner Of State Taxes, Special Circle, Patna Department Of Commercial Taxes, Government Of Bihar		30,496,386		Government Dues	NA	NA	0.00%		-			Claim filed during CIRP
7	M. Sannasi Assistant Commissioner (St) Nandambakkam Assessment Circle		88,596		Government Dues	NA	NA	0.00%		-		88,596	Claim filed during CIRP
8	M. Sannasi Assistant Commissioner (St) Nandambakkam Assessment Circle		3,758,464		Government Dues	NA	NA	0.00%		-		3,758,464	Claim filed during CIRP
9	On behalf of the Government of Gujarat, R.K.Patni, State Tax Officer-2		11,718,322		Government Dues	NA	NA	0.00%		-		11,718,322	Claim filed during Liquidation
10	Shruti Hankare, JCIT (OSD) (TDS) OSD-1(2), Mumbai		1,894,818,191		Government Dues	NA	NA	0.00%		-		1,894,818,191	Claim filed during Liquidation
11	The Assistant Commissioner Of Central Tax Shamshabad Division		3,142,187		Government Dues	NA	NA	0.00%		-		3,142,187	Claim filed during Liquidation
12	The Deputy Commissioner Of Customs, (Legal) Airport & Acc, Devanahalli, Bengaluru-560 300.		99,393,904		Government Dues	NA	NA	0.00%				99,393,904	Claim filed during CIRP
13	The Deputy Commissioner Of Income Tax (Tds) Osd Circle 1(2), Mumbai		17,640,690		Government Dues	NA	NA	0.00%		-		17,640,690	Claim filed during CIRP
14	The Deputy Commissioner, Cgst & Cx Ranchi South Division, Ranchi		29,108,719		Government Dues	NA	NA	0.00%				29,108,719	Claim filed during CIRP
15	The Government of India, Through the Office of the Assisstant Commissioner, GST & Central Excise, Bhubaneswar-I Division		28,087,980		Government Dues	NA	NA	0.00%				28,087,980	Claim filed during Liquidation
	Total		28,532,999,837					0.00%	-			28,532,999,837	

Note 1: Claims filed are currently under verification
The above claims are currently under verification. The list of stakeholders may be appropriately modified in accordance with the provisions of the Code and the Regulations and subject to approval of the Adjudicating Authority